

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1176

DATED:- 20/12/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	009 R.R.T	014 POL	103-Office equipments and appliances.
1	Pr. D&S Judge, Udhampur.	---	---	0.05	---	0.17	---	---
2	Pr. D&S Judge, Kargil.	18.50	0.50	0.10	0.30	---	0.30	---
3	Pr. D&S Judge, Baramulla.	15.00	---	0.20	0.30	---	0.30	---
4	Pr. D&S Judge, Bandipora.	---	---	---	0.30	---	---	---
5	Pr. D&S Judge, Srinagar.	70.00	---	---	0.30	0.30	0.20	---
6	Pr. D&S Judge, Anantnag.	6.16	---	---	---	---	---	---
7	Addl. D&S Judge, Baramulla	10.00	---	---	0.20	---	---	---
8	Addl. D&S Judge, Anantnag.	12.00	---	---	---	---	---	---
9	Addl. D&S Judge, Jammu.	6.50	---	---	---	---	0.35	---
10	Ist. Addl. D&S Judge, Jammu.	20.00	---	---	---	---	---	---
11	C.J.M. Doda.	15.00	0.20	---	0.30	---	0.10	---
12	C.J.M. Ganderbal.	20.00	---	---	---	---	0.30	---
13	C.J.M. Shopian.	15.00	---	---	0.30	---	---	---
14	C.J.M. Kargil.	---	1.00	---	0.20	---	---	---
15	C.J.M. Anantnag.	---	0.80	---	---	---	---	---
16	C.J.M. Reasi.	12.00	---	---	---	---	---	---
17	Sub Judge, Vailoo.	17.00	1.00	---	0.15	---	---	---
18	Spl. Mob. Mag. Leh.	5.00	0.60	---	0.20	---	---	---
19	Municipal Mag. Srinagar.	---	---	---	---	---	---	0.70
20	Munsiff, Tangmarg.	15.00	---	---	0.15	---	0.10	---
21	Munsiff, Char-i-shareef.	10.00	---	---	0.15	---	0.17	---
22	Munsiff, Reasi.	8.00	---	---	0.05	---	0.30	---
23	Munsiff, Mahanpur.	8.00	---	---	---	---	---	---
24	Munsiff, Kalakote.	20.00	---	0.06	0.20	0.15	---	---
25	Munsiff, Katra.	8.00	---	---	---	---	---	---
26	Munsiff, Tral.	11.65	---	---	---	---	---	---
27	Munsiff, Kangan.	17.69	---	---	---	---	---	---
28	Munsiff, Qazigund.	17.00	---	---	0.15	---	---	---
29.	Ist. Addl. Munsiff (Forest Mag) Jammu.	8.00	---	---	---	---	0.30	---
30.	Addl. Mob. Mag. Kralpora.	5.00	---	---	---	---	---	---
31.	Addl. Mob. Mag. Panthachowk.	5.00	---	---	---	---	---	---
32	Distt. Mob. Mag.(Tr) Poonch.	12.00	0.40	---	0.10	---	---	---

By Order.

(Ram Singh) 20/12/18
Deputy Registrar (Accts)

No: 47865-916/AC

Dated: 20/12/2018

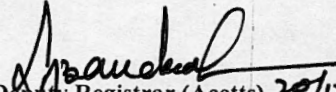
Copy forwarded to the:-

- 1-6 Pr. D&S Judge, Udhampur/Kargil/Baramulla/Bandipora/Anantnag/Srinagar..
- 7-9. Addl. D&D Judge, Baramulla/Anantnag/Jammu.
10. Ist. Addl. D&S Judge, Jammu.
- 11-16 C.J.M. Doda/Ganderbal/Shopian/Kargil/Anantnag/Reasi.
17. Sub Judge, Vailoo.
18. Spl. Mobile Magistrate, Leh.
19. Municipal Magistrate, Srinagar.

- 20-28 Munsiff, Tangmarg/Char-i-Sharief/Reasi/Mahanpur/Kalakote/Katra/Tral/Kangan/Qazigund
29 Ist, Addl. Munsiff (Forest Magistrate,) Jammu.
30-31 Addl. Mobile Magistrate, Kralpora/Panthachowk
32. Distt. Mob. Mag. (Tr) Poonch.
33. Treasury Officer, Saddar Try. Srinagar.
34 Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
35-52 Treasury Officer, Udhampur/Kargil/Baramulla/Bandipora/Anantnag/Doda/Shopian/
Ganderbal/Vailoo/Leh/Kralpora/Tangmarg/Charasharief/Reasi/Mahanpur/Kalakote/
Katra/Tral/Kangan/Poonch/Qazigund..
.... For inf. and necessary action.

53 Order Book.

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Amol


Deputy Registrar (Accts) 20/12/18

